

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIUR

ORDERS OF THE BENCH

Date of Order: 13.10.2014

OA No.791/2012

None present for the applicant.

Mr. Anupam Agarwal, Counsel for the respondents.

Neither the Applicant nor his counsel appeared before the Tribunal on 1.8.2013, 10.9.2013, 29.10.2013, 9.12.2013, 7.1.2014, 11.2.14, 26.3.2014, 6.5.2014, 9.7.2014 and even today in the second round.

Between 9.7.2014 and today the case was listed on 12.8.2014 and 9.9.2014 but on these two days the advocates were abstaining from work. In these two days also even the applicant did not appear. Therefore, it appears that the applicant is not interested in pursuing the present OA. Hence, the OA is dismissed for non-prosecution on the part of the applicant.


(DR. MURTAZA ALI)
JUDICIAL MEMBER


(ANIL KUMAR)
ADMINISTRATIVE MEMBER

Adm/